IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI COURT-III

CP-199(ND)/2017

In the matter of:

M/s. Nandi Track Engineering (P) Limited

....PETITIONER

SECTION:

Under Section 252(1)

Order delivered on 22.8.2017

Coram:

R. VARADHARAJAN, Hon'ble Member (Judicial)

For the Petitioner

: -

For the Respondent/Cor. Debtor

:=

ORDER

Learned Counsel for the petitioner is present. At the request of the Ld. Counsel for the petitioner, the matter is adjourned to 28.8.2017.

(R. VARADHARAJAN) MEMBER (JUDICIAL)

Surjit 22.8.2017